



File No. 25/02/2020-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 19<sup>th</sup> August 2020

**NOTICE**


1. Reference notice dated 3.6.2020, 12.6.2020, 30.6.2020, 17.7.2020 & 4.8.2020 regarding fixing next date of hearing in pending matters.
2. The surge in COVID-19 cases in National Capital Territory Delhi is continue and also cases increasing in various Central Government Ministries/Departments. Therefore, it has been decided to extend the date of hearing to 7.9.2020 onwards for Principal bench and New Delhi (Court No. II, III, IV, V & VI) in all the pending matters as per table below:

S. No.	Date already fixed	Next Date of Hearing
1	20.08.2020	07.09.2020
2	21.08.2020	08.09.2020
3	24.08.2020	09.09.2020
4	25.08.2020	10.09.2020
5	26.08.2020	11.09.2020
6	27.08.2020	14.09.2020
7	28.08.2020	15.09.2020
8	31.08.2020	16.09.2020
9	01.09.2020	17.09.2020
10	02.09.2020	18.09.2020
11	03.09.2020	21.09.2020
12	04.09.2020	22.09.2020
13	07.09.2020	23.09.2020
14	08.09.2020	24.09.2020
15	09.09.2020	25.09.2020
16	10.09.2020	28.09.2020
17	11.09.2020	29.09.2020
18	14.09.2020	30.09.2020
19	15.09.2020	01.10.2020
20	16.09.2020	05.10.2020
21	17.09.2020	06.10.2020
22	18.09.2020	07.10.2020
23	21.09.2020	08.10.2020
24	22.09.2020	09.10.2020

*[Signature]*  
19/8/2020

25	23.09.2020	12.10.2020
26	24.09.2020	13.10.2020
27	25.09.2020	14.10.2020
28	28.09.2020	15.10.2020
29	29.09.2020	16.10.2020
30	30.09.2020	19.10.2020
31	01.10.2020	20.10.2020
32	05.10.2020	21.10.2020
33	06.10.2020	22.10.2020
34	07.10.2020	23.10.2020
35	08.10.2020	26.10.2020
36	09.10.2020	27.10.2020
37	12.10.2020	28.10.2020
38	13.10.2020	29.10.2020
39	14.10.2020	02.11.2020
40	15.10.2020	03.11.2020
41	16.10.2020	04.11.2020
42	19.10.2020	05.11.2020
43	20.10.2020	06.11.2020
44	21.10.2020	09.11.2020
45	22.10.2020	10.11.2020
46	23.10.2020	11.11.2020
47	26.10.2020	12.11.2020

3. All concerned are informed to note the aforementioned date.
4. The urgent matters shall continue to be attended as earlier.
5. This issues with the approval of Hon'ble President, NCLT.

  
 (Samendra Shukla)  
 Assistant Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal, New Delhi.
3. Officers of National Company Law Tribunal, New Delhi.
4. NCLT web site/ Notice Board.